



## HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2025

Starred Question

27th March, 2025

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Total Question - 20

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To Check the Release of Effluents in Drain

**\*161 Sh. Manmohan Bhadana (Samalkha):**

Will the Environment, Forests and Wildlife Minister be pleased to state the steps are being taken by the Government to check the chemical mixed effluents of dying units, factories and industries released into the drain no. 2 of Panipat which passes through Samalkha and contaminating the groundwater and environment of the villages it passes through?

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To Grant Administrative Approval

**\*162 Sh. Bhagwan Dass (Nilokheri):**

Will the Higher Education Minister be pleased to state:-

a) whether it is a fact that the estimates of the amount of 3235.81 lacs rupees have been proposed for the construction work of the building of Government College in village Nigdhu of district Karnal; if so, the time by which the administrative approval of abovesaid estimates is likely to be granted;

b) whether it is also a fact that there is inadequate staff in the said college at

present; and

c) the steps are being taken by the Government to provide regular and adequate staff in the said college togetherwith the details thereof?

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### **To Complete the Construction Work of Barat Ghar**

**\*163 Sh. Vikas Saharan (Kalayat):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the construction work of Bhagwan Parshuram Barat Ghar in Kalayat is lying incomplete; if so, the reasons thereof;

b) whether any fund has been allocated by the Government for the construction of the abovesaid Barat Ghar; if so, the details thereof; and

c) the time by which its construction work is likely to be completed?

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### **To Declare the Dharuhera as Sub-division**

**\*164 Sh. Laxman Singh Yadav (Rewari):**

Will the Revenue and Disaster Management Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to declare the block office and Town Dharuhera as sub-division office; and

b) if so, the details of the action being taken by the Government in this regard?

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### **To Solve the Problem of Sem**

**\*165 Sh. Raghbir Tawatia (Prithla):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether it is a fact that the groundwater of villages Bhanakpur, Nangla Jogian, Kabulpur Bangar, Mohalla Ladhiapur in Prithla Assembly Constituency is very saline and there is problem of sem also due to which no crop could be grown thereupon; and

b) whether there is any proposal under consideration of the Government to install a tubewell to discharge the water from the abovesaid villages and to release it in Gonchhi drain so that the problem of sem may be solved and the people of abovesaid villages may grow their crops; if so, the details thereof?

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### **Policy to Control the Stray and Destitute Animals in Future**

**\*166 Sh. Gokul Setia (Sirsa):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether any policy has been formulated by the Government for controlling the stray and destitute animals in future in Sirsa district so that the accidents in this regard can be controlled; and

b) if so, the details thereof?

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### **To Open Trauma Centre**

**\*167 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to open Trauma Centre in the Civil Hospital of Mandhikhera in district Nuh; if so, the details thereof?

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### **To Develop the Chhath Puja Ghat and River Front**

**\*168 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to develop Chhath Puja Ghat and river front on the west side of Western Yamuna Canal from Badi Majra Bridge upto Old Jagadhari-Saharanpur Road; if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

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### **To Construct the Building of College**

**\*169 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Higher Education Minister be pleased to state: -

a) whether it is a fact that an announcement was made by the Government to open a college at Fatehabad district head quarter near about 2 years ago and the classes of the said college are still being run in the college situated at village Bhodia Khera; and

b) if so, whether there is any proposal under consideration of the Government to construct the building of the said college as per the said announcement togetherwith the details thereof?

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### **To Free the Land from Illegal Possession**

**\*170 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Chief Minister be pleased to state: -

a) the area of land of HSVP falling under the Sectors 2, 4R, 62, 64, 65 and Tirkha Colony of Ballabgarh Assembly Constituency, which has been illegally possessed; and

b) the action taken by the Government to free the abovesaid land from illegal possession togetherwith the time by which such land is likely to be freed?

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### **To Fill-up the Vacant Posts of Doctors and to Provide Ultrasound Machine**

**\*171 Smt. Vinesh (Julana):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that a population of more than 2 lakhs has been covered by the Julana Civil Hospital and only 2 doctors are appointed against the 7 sanctioned posts of doctors therein;

b) whether it is also a fact that there is no Ultrasound machine and Radiologist in this hospital; and

b) whether there is any proposal under consideration of the Government to fill-up the vacant posts of the Doctors and Radiologist in the said hospital; if so, the time by which the above said posts are likely to be filled up and the Ultrasound Machine is likely to be provided therein togetherwith the details thereof?

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### To Open a College

**\*172 Dr. Krishan Kumar (Bawal ):**

Will the Higher Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open a college for boys and girls in village Kund and Bas Duda falling under the Bawal Assembly Constituency; and

b) if so, the details thereof togetherwith the time by which it is likely to be opened?

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### To Re-construct the Roads

**\*173 Sh. Chander Parkash (Adampur):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that due to the work of laying new sewer line in Mandi Adampur town, all the related roads have been damaged as a result of which the local people and other people visiting to Adampur town are facing a lot of inconvenience; and

b) if so, the time by which the work of re-construction of abovesaid roads is likely to be completed togetherwith the total budget sanctioned in this regard?

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### To Open Mustard Excellence Center

**\*174 Sh. Anil Yadav (Kosli):**

Will the Agriculture and Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that there is no such project like Mustard Excellence Centre in whole of South Haryana; if so, whether there is any proposal under consideration of the Government to open a Mustard Excellence Centre on the 24 acres land of Agriculture Department in village Tahna Dipalpur situated on Nh-71; and

b) whether it is also a fact that there is no Government seed Sale Centre in the block Dahina and its adjacent 40-50 villages; if so, whether there is any proposal under consideration of the Government to open H.S.D.C. Seed Sale Centre in Dahina/Kanwali?

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### **The Action Taken to Prevent Intoxication**

**\*175 Sh. Arjun Chautala (Rania):**

Will the Health Minister be pleased to state: -

a) the number of youths affected due to the intoxication in State togetherwith the district wise number of Government drug de-addiction centres in State alongwith the capacity of the said drug de-addiction centres; and

b) the details of the steps taken by the Government to prevent intoxication togetherwith the district wise number of youths freed from drug addiction/intoxication in the last five years?

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### **To Construct the Rest House**

**\*176 Sh. Kapoor Singh (Bawani Khera):**

Will the Agriculture and Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that the Market Committee had purchased 3.30 acres of land in Bawani Khera from Public Health Engineering Department in the year 1986 for the construction of a Rest House for farmers but it has not been constructed so far; and

b) if so, whether there is any proposal under consideration of the Government to construct a Rest House for farmers on the abovesaid land togetherwith the details thereof?

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### **To Start Citizen Help Centers**

**\*177 Sh. Chander Mohan (Panchkula):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the Citizen Help Centers (Nagrik Sewa Kendra)

were constructed by the Municipal Corporation in Panchkula;

b) the time when the project of abovesaid centers was inaugurated and whether any time period was fixed by the Government to start the abovesaid centers; and

c) whether there is any proposal under consideration of the Government to start these Citizen Help Centers; if so, the details thereof?

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### **Provision of Offline Marriage Registration**

**\*178 Smt. Renu Bala (Sadhaura):**

Will the Chief Minister be pleased to state whether there is any provision of the Government for offline registration of marriages in State; if so, the details thereof?

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### **Beautification of the Ponds Under Amrit Sarovar Yojana**

**\*179 Sh. Aditya Devilal (Dabwali):**

Will the Development and Panchayats Minister be pleased to state whether it is a fact that the Amrit Sarovar Yojana was started by the Government in order to beautify the ponds in State; if so, the number of ponds beautified or repaired under the said scheme so far togetherwith the extent of amount spent on the said ponds as well as the district wise and year wise details thereof?

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### **To Complete the Construction Work of Hospital Building**

**\*180 Sh. Jassi Petwar (Narnaund):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that a 100 beds hospital is being constructed in Narnaund; and

b) if so, the time by which its construction work is likely to be completed?

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